

IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI

COURT-III

IB- 1409/ND/2018

In the matter of :

Indo Alusys Industries Ltd

.. PETITIONER

Vs.

Unilec Engineers Ltd

..RESPONDENT

SECTION

Under Section 9 of IBC, 2016

Order delivered on 06.3.2019

Coram :

Ms. Ina Malhotra,
Hon'ble Member (Judicial)

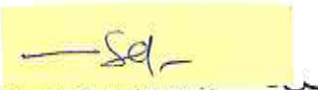
For the Petitioner /Op. Creditor : Ms. Garima Anand, Advocate for Op. Creditor

For the Respondent/Corporate Debtor :

For the Intervener :

ORDER

Learned Counsel for the petitioner is present and requests for an adjournment. At request, adjourned to 07.3.2019.


(INA MALHOTRA)
MEMBER (JUDICIAL)

Surjit